



GOVERNMENT OF JAMMU AND KASHMIR  
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS  
(Judicial Administration Section) Civil Secretariat  
Srinagar/Jammu.

Subject:- Allocation of departments.

O R D E R NO: 177 LD (A) of 2017.  
D A T E D: 3 - 08 - 2017.

It is hereby ordered that the departments allocated to Smt. Seema Khajuria, Sr. Additional Advocate General, Jammu shall be looked after by Shri Rohit Kapoor, Additional Advocate General, Jammu in addition to Departments already allocated to him during her leave period till she resumes her duties.

By order.

(Ashish Gupta)

Assistant Legal Remembrancer,  
Department of Law, J & PA.

No: LD(A) 2017/Levae /SKS

Dated: 3 - 08 - 2017.

Copy to the:-

1. Learned Advocate General, J&K Srinagar.
2. Registrar General, J&K High Court, Srinagar.
3. Principal Secretary to Lord Chief Justice, J&K High Court, Srinagar.
4. Concerned Law Officers for information.
5. Director Litigation, Jammu/Kashmir.
6. All officers of the Department of Law, Justice and Parliamentary Affairs.
7. Principal Private Secretary to Chief Secretary for information of the Chief Secretary.
8. Special Assistant to the Hon'ble Minister for Law, Justice and Parliamentary Affairs for information of Hon'ble Minister.
9. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
10. Website of the Department of Law, Justice and Parliamentary Affairs.
11. Order file.
12. Concerned file.